

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO. 265  
TO BE ANSWERED ON DECEMBER 21, 2023**

**CIVIC AMENITIES IN SLUMS**

**NO. 265. SHRI MANOJ TIWARI:  
DR. NISHIKANT DUBEY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of programmes being implemented by the Government to assist States/UTs in providing housing and basic civic amenities to the urban poor including slum dwellers of the urban areas;**
- (b) the details and the current status of each of the above projects;**
- (c) whether the Government has allocated funds to provide civic amenities in the slums and development of slums in the country during the last three years and the current year;**
- (d) if so, the details thereof, State/UT-wise;**
- (e) whether the Government proposes to conduct a survey regarding slums in the urban areas and to identify them by adopting Remote Sensing and Geographical Information System, if so, the details thereof and if not, the reasons therefor; and**
- (f) whether the Government proposes to take any concrete steps to provide basic amenities such as healthcare to the people living in the slums in the Metropolitan cities of the country and if so, the details thereof?**

**ANSWER  
THE MINISTER OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) to (f): A statement is laid on the Table of the House.**

## STATEMENT

### **STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 265\* FOR 21.12.2023 REGARDING 'CIVIC AMENITIES IN SLUMS'**

**(a) to (d): 'Land' and 'Colonisation' are State subjects. Schemes related to development of the slums including providing civic amenities are implemented by States/Union Territories (UTs). However, Central Government is supplementing the efforts of States/UTs to provide housing and civic amenities in urban areas including slums through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission - Urban (SBM-U 2.0).**

**Under PMAY-U, Central Assistance is provided to States/UTs for construction of houses for all eligible families/beneficiaries in urban areas including slum dwellers. As on 04.12.2023, a total of 118.63 lakh houses have been sanctioned based on the project proposals submitted by States/UTs under PMAY-U, out of which 113.42 lakh have been grounded and 78.27 lakh are completed/delivered to the beneficiaries. The State/UT-wise details of Central Assistance released during the last three years and the current year are at Annexure-I.**

**Under SBM-U, funds are released to States/UTs for construction of Community/Public Toilets (CT/PT) and Individual Household Latrines (IHHL) on need basis along with Solid Waste Management (SWM) component in urban areas including slums. The State/UT-wise details of Central Share funds released under SBM-U during the last three years and the current year are at Annexure-II.**

**Under AMRUT Scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including committed Central Assistance of ₹35,990 crore have been approved for projects in all States/UTs for the entire Mission Period. So far, Central Assistance amounting to ₹33,913 crore has been released to States/UTs for AMRUT projects for water supply, sewerage & septage management, storm water drainage, green spaces & parks and non-motorized urban transport. The State/UT-wise details of Central funds released under AMRUT during the last three years and the current year are at Annexure-III.**

**Further, AMRUT 2.0 and SBM 2.0 have been launched to make cities garbage free and water secure during the mission period. Under AMRUT 2.0, so far, State Water Action Plans (SWAP) have been approved by MoHUA for 6,894 projects worth ₹1,53,573.75 crore (including O&M) submitted by States/UTs. Under SBM 2.0, Mission allocation is ₹32,541.11 crore against which, ₹3,938.06 crore have been released.**

**(e): Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which, a total of 6.54 crore people were living in 1,08,227 slums across the country. At present, there is no proposal with MoHUA to conduct any survey of slum areas using Remote Sensing and Geographic Information System.**

**(f): Apart from PMAY-U, SBM-U and AMRUT, to provide civic amenities, Ministry of Health and Family Welfare under National Health Mission provides financial and technical support to States/UTs to strengthen the health care systems to provide affordable healthcare to all the citizens including slum areas. Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), health coverage up to ₹5 lakh per family per year is provided to all eligible households including slum dwellers. Further, support is provided to States/UTs for establishing Health and Wellness Centres (HWCs) to provide free and quality healthcare closer to people's homes including slums. Further, Central Government is implementing SAUBHAGYA - Pradhan Mantri Sahaj Bijli Har Ghar Yojana, Pradhan Mantri Ujjwala Yojana (PMUY) and UJALA scheme in all urban areas including slums, amongst others.**

**\*\*\*\*\***

**State/UT-wise details of Central Assistance released during the last three years and the current year under PMAY-U**

S. No.		States/UTs	Central Assistance Released (₹ in crore)
1	States	Andhra Pradesh	14,174.66
2		Bihar	1,104.85
3		Chhattisgarh	2,142.63
4		Goa	53.49
5		Gujarat	11,470.96
6		Haryana	687.23
7		Himachal Pradesh	106.48
8		Jharkhand	1,104.77
9		Karnataka	2,775.16
10		Kerala	907.96
11		Madhya Pradesh	7,866.51
12		Maharashtra	11,224.56
13		Odisha	1,179.45
14		Punjab	1,291.47
15		Rajasthan	2,784.97
16		Tamil Nadu	4,365.58
17		Telangana	1,345.24
18		Uttar Pradesh	13,849.10
19		Uttarakhand	456.67
20		West Bengal	3,366.74
<b>Sub-total (States)</b>			<b>82,258.48</b>
21	North East States	Arunachal Pradesh	51.31
22		Assam	915.77
23		Manipur	210.07
24		Meghalaya	28.15
25		Mizoram	250.58
26		Nagaland	172.69
27		Sikkim	3.60
28		Tripura	438.86
<b>Sub-total (NE States)</b>			<b>2,071.03</b>
29	Union Territories	A&N Islands	2.49
30		Chandigarh	15.85
31		D&NH and D&D	106.95
32		Delhi	257.52
33		Jammu & Kashmir	257.69
34		Ladakh	5.95
35		Lakshadweep	-
36		Puducherry	90.84
<b>Sub-total (UTs)</b>			<b>737.29</b>
<b>Total</b>			<b>85,066.80</b>

**State/UT-wise details of Central Share funds released under SBM-U during the last three years and the current year****(Rs. in crore)**

S. No.	State/UT	Allocation under SBM-U (2014-2021)	Allocation under SBM-U 2.0 (2021-2026)	Fund released			
				2020-21	2021-22	2022-23	2023-24
1	A&N Islands	3.52	8.60	0.00	0.06	0.00	0.00
2	Andhra Pradesh	571.33	1,413.30	0.00	67.00	231.69	0.00
3	Arunachal Pradesh	36.28	129.00	5.92	9.84	0.00	22.58
4	Assam	244.30	503.50	3.34	9.10	70.40	0.00
5	Bihar	556.68	1,204.80	0.00	8.58	0.00	0.00
6	Chandigarh	28.02	45.20	0.00	22.64	0.50	7.80
7	Chhattisgarh	357.85	727.30	0.00	10.14	199.53	0.00
8	Dadra & Nagar Haveli	4.13	31.20	0.00	0.18	0.00	0.00
9	Daman & Diu	2.58		0.00			
10	Delhi	349.75	1,192.60	0.00	193.82	36.55	235.31
11	Goa	17.09	77.80	0.00	1.20	6.88	0.00
12	Gujarat	834.15	1,918.90	25.31	70.15	0.00	183.76
13	Haryana	287.08	645.70	4.83	5.58	7.88	0.00
14	Himachal Pradesh	43.95	156.70	0.00	16.03	0.00	0.00
15	Jammu & Kashmir	200.63	429.90	0.00	27.98	0.00	89.46
16	Jharkhand	258.71	519.00	2.25	2.52	53.32	0.00
17	Karnataka	820.96	2,245.30	0.00	216.23	77.05	0.00
18	Kerala	219.99	875.10	0.00	5.64	49.69	0.00
19	Ladakh		62.70		0.32	0.00	2.34
20	Madhya Pradesh	920.04	2,200.20	36.45	121.14	29.07	89.17
21	Maharashtra	1,677.80	3,758.50	153.61	245.22	83.75	0.00
22	Manipur	83.10	96.20	17.93	1.62	15.42	0.00
23	Meghalaya	24.12	67.30	0.00	0.60	0.00	15.74
24	Mizoram	49.02	82.50	4.48	14.83	0.00	13.46
25	Nagaland	53.49	90.00	6.27	2.34	0.00	20.61
26	Odisha	372.02	821.40	22.12	185.13	0.00	120.47
27	Puducherry	28.94	83.21	5.79	0.50	22.24	0.00
28	Punjab	364.02	1,054.20	0.02	9.96	183.83	0.00
29	Rajasthan	705.46	1,765.80	0.00	47.84	76.19	0.00
30	Sikkim	11.52	19.40	0.00	4.50	0.00	0.00
31	Tamil Nadu	1,200.50	3,296.70	21.08	224.91	384.66	0.00
32	Telangana	413.74	1,067.30	129.64	62.07	349.64	0.00
33	Tripura	100.37	85.30	22.54	5.53	0.00	0.00
34	Uttar Pradesh	1,740.98	4,073.80	485.13	43.99	13.88	293.07
35	Uttarakhand	112.00	343.40	22.23	71.86	0.00	0.00
36	West Bengal	911.34	1,449.30	0.00	223.50	0.00	0.00
<b>Total</b>		<b>13,605.46</b>	<b>32,541.11</b>	<b>968.92</b>	<b>1,932.56</b>	<b>1,892.16</b>	<b>1,093.76</b>

**State/UT-wise details of Central funds released under AMRUT during the last three years and the current year**

(₹ in crore)

S. No.	State / UT	Committed CA	CA Released							
			FY 2020-21		FY 2021-22		FY 2022-23		Current FY 2023-24	
			Projects	Other	Projects	Other	Projects	Other	Projects	Other
1	A&N Islands	10.82	-	0.01	4.32	-	-	-	-	-
2	Andhra Pradesh	1,056.62	-	9.31	-	-	76.37	-	-	4.36
3	Arunachal Pradesh	126.22	-	1.21	56.44	0.60	-	0.15	-	-
4	Assam	591.42	-	6.12	179.64	-	258.83	-	-	-
5	Bihar	1,164.8	685.93	-	-	-	-	-	-	-
6	Chandigarh	54.09	-	-	-	-	-	-	-	-
7	Chhattisgarh	1,009.74	415.55	17.52	-	3.89	-	-	-	-
8	Dadra & Nagar Haveli	10.82	-	-	4.16	-	-	-	-	-
	Daman & Diu	18.03	-	-	-	-	-	-	-	-
9	Delhi	802.31	-	-	206.20	-	-	-	155.53	-
10	Goa	104.58	-	0.24	-	-	-	-	41.84	-
11	Gujarat	2,069.96	-	-	73.60	0.80	-	-	300.00	13.00
12	Haryana	764.51	147.18	18.94	147.18	3.01	-	3.29	-	-
13	Himachal Pradesh	274.07	56.73	3.82	66.71	0.31	-	-	-	-
14	Jammu & Kashmir	500.62	-	0.40	95.64	1.94	-	-	-	-
15	Ladakh	79.19	-	-	-	-	-	0.35	-	-
16	Jharkhand	566.17	109.62	0.40	109.62	2.37	-	-	-	-
17	Karnataka	2,318.79	280.50	18.74	125.93	9.14	-	-	-	-
18	Kerala	1,161.2	399.25	-	119.62	6.26	-	0.80	-	-
19	Lakshadweep	3.61	0.41	-	0.41	-	-	-	-	-
20	Madhya Pradesh	2,592.86	-	28.09	100.76	10.54	-	-	-	20.00
21	Maharashtra	3,534.08	1,243.73	0.80	330.00	18.84	-	5.90	-	26.00
22	Manipur	162.28	66.07	0.30	-	0.15	-	-	-	-
23	Meghalaya	72.12	-	0.57	22.69	0.28	39.42	-	-	-
24	Mizoram	126.22	45.27	1.13	-	0.49	-	-	-	-
25	Nagaland	108.19	-	2.22	43.52	0.34	-	-	30.69	-
26	Odisha	796.97	-	13.08	-	1.32	-	-	-	-
27	Puducherry	64.91	9.19	1.99	9.19	0.27	19.66	0.46	-	-
28	Punjab	1,204.47	121.44	0.09	623.57	6.93	-	-	204.87	-
29	Rajasthan	1,541.95	586.54	16.73	-	-	-	8.53	-	1.76
30	Sikkim	36.06	-	0.32	18.55	-	-	0.95	-	-
31	Tamil Nadu	4,756.58	278.84	23.80	1,454.55	0.80	-	3.46	600.00	-
32	Telangana	832.6	350.70	9.95	-	0.80	-	2.01	-	-
33	Tripura	133.43	26.21	1.38	79.58	-	-	-	-	-
34	Uttar Pradesh	4,922.46	964.37	38.77	1,418.72	28.95	566.88	-	460.21	6.40
35	Uttarakhand	533.72	113.39	-	147.02	1.08	-	0.72	-	-
36	West Bengal	1,929.32	245.82	15.38	675.26	-	-	-	-	-
	NRSC	-	-	5.40	-	1.85	-	2.50	-	-
	<b>Total</b>	-	6,146.74	236.69	6,112.88	100.93	961.16	29.13	1,793.13	71.52

Note: 'Other' includes A&amp;OE funds, Reform Incentives, GIS based Master Plan, LAP/TPS and JnNURM.